

(2025) 10 AH CK 0040

Allahabad HC

Case No: Application U/S 482 No. 7276 Of 2009

Jamaluddin @ Jamal

APPELLANT

Vs

State of U.P. and
Another

RESPONDENT

Date of Decision: Oct. 15, 2025

Hon'ble Judges: Padam Narain Mishra, J

Bench: Single Bench

Advocate: Rajiv Dwivedi, Alankar Pandey

Judgement

Padam Narain Mishra, J

1. List revised.

2. Learned counsel for the applicant is not present. However, Sri Alankar Pandey, learned counsel for opposite party no. 2 is present.

2. The present application is dismissed for want of prosecution.

4. Interim order, if any, stands vacated.